

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

34

C.P. No. 164/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017

NAME OF THE PARTIES: M/s. MasterCard Technology Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act 2013

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
---------------	-------------	--------------------	------------------

ORDER

CP No. 164/441/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 28.07.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)